

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 22737/2013

M/S KAMAKHYA TRADERS & ORS.

Petitioner(s)

VERSUS

RAILWAY BOARD MINIS. OF RAIL. & ORS.

Respondent(s)

Date : 16/02/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Sandeepan Pathak, Adv.
 Mr. Udit Arora, Adv.
 Mr. C. D. Singh, Adv.

For Respondent(s) Mr. Manoj Kumar, Adv.
 Mr. Shreekant N. Terdal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 have already filed counter affidavit.

Two weeks time, as last opportunity is granted for taking fresh steps for service of respondent no. 7. Notice be issued thereafter.

List again on 29.04.2016.

(PAWAN DEV KOTWAL)
Registrar